1273 Oral Answers

नहीं कि वह वहां के राष्ट्रपति से की कि नहीं लेकिन वहां की गवर्नमेंट से बार बार की है।

श्री ए० बी० वाजपेयी : क्या सरकार को इस बारे में कोई जानकारी है कि लेफ्टिनेंट कर्नल भट्टाचार्य के साथ जेल में किस तरह का व्यवहार किया जा रहा है ?

श्री जवाहरलाल नेहरू : कोई खास जानकारी तो नहीं है । कोई खास शिकायत भी नहीं है ।

REPORT OF MAHALANOBIS COMMITTEE ON DISTRIBUTION OF NATIONAL INCOME

\*255. SHRI A. B. VAJPAYEE: Will the Minister of PLANNING be pleased to state:

(a) whether the Mahalanobis Committee *on* Distribution of National Income has submitted its report; and

(b) if so, whether a copy of the report will be placed on the Table of the Sabha?

THE DEPUTY MINISTER FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) No, Sir.

(b) Does not arise.

SHRI A. B. VAJPAYEE: May I know the reason for this inordinate delay in the submission of this report?

SHRI C. R. PATTABHI RAMAN: It is still under discussion. The review included a number of items and it is being discussed. The report is expected shortly.

SHRI M. S. GURUPADA SWAMY: May I know whether the attention of the hon. Deputy Minister has been drawn to a news item published in a Bombay weekly, in which some of the recommendations in this report Have been given? SHRIC. R. PATTABHI RAMAN Yes, and it might have been soma sort of an anticipation. Whether it is an intelligent one or not 1 can't say.

to Questions

SHRI A. B. VAJPAYEE: May 1 know, Sir, whether the Government had asked the Committee to submit an interim report?

SHRI C. R. PATTABHI RAMAN: The report is expected very shortly.

SHRI M. S. GURUPADA SWAMY: May I ask, Sir, whether a few recommendations have already been made by the Committee, where it has stated that the inequalities that are seen in Indian conditions now are inevitable in a developing economy, that the inequalities present in Indian economy are inevitable under the present conditions? Have they made any such recommendation or observation?

SHRI C. R. PATTABHI RAMAN: The report has not yet come.

SHRI A. B. VAJPAYEE: It seems it has appeared in the press.

MR. CHAIRMAN:: He says it may be anticipatory for the report has not yet come.

श्री विमलकुमार मन्नालालजी चौरड़ियाः क्या श्रीमन् यह बतलायेंगे कि जब यह कमेटी बिठाई थी तो कब तक उसका प्रतिवेदन निकल जाने की अपेक्षा की गई थी ? क्या उसके बारे में कोई प्रतिबन्ध लगाया था अथवा नहीं और लगाया था तो वह क्या था ?

श्री जवाहरलाल नेहरू : जी नहीं । लेकिन बार बार उसके बाद उसके म्रध्यक्ष से बातें हुई हैं ग्रीर उन्होंने कहा है कि बहुत पेचीदा सवाल है, ज्यादा वक्त लग रहा है । जाहिर है, हमने कहा है, ग्रच्छी तरह से होना चाहिये, एक महज ऊपरी तौर से 1275 <sup>0ra</sup>l Answers

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SHRI B. D. KHOBARAGADE: If the report has not yet been published, how is it that certain recommendations of this Committee have reached certain sections of the press?

SHRI C. R. PATTABHI RAMAN: The report has not been published. It has not yet been received.

SHRI JAWAHARLAL NEHRU: We have not seen the report. We have not got it.

SHRI B. D. KHOBARAGADE: But it has been reported in the press.

MR. CHAIRMAN: There is such a thing as poetic imagination.

SHRI N. SRI RAMA REDDY: When is this report likely to be received by the Government?

SHRI C. R. PATTABHI RAMAN: Shortly.

## DEMOLITION OF HUTMENTS IN REFUGEE COLONY AT KATNI

◆256. SHRI NIRANJAN SINGH: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether Government have ordered demolition of the hutments in refugee colony at Katni in Madhya Pradesh; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI P. S. NASKAR): (a) NO.

(b) Does not arise.

SHRI NIRANJAN SINGH: Is the Government aware that the people who are inhabiting these hutments

have been asked to vacate these hutments?

SHRI MEHR CHAND KHANNA: We have recently decided to transfer these barrack sites to the displaced persons.

SHRI NIRANJAN SINGH: I want to know why these people have been asked to vacate these houses. Have they not been asked to vacate these hutments?

SHRI MEHR CHAND KHANNA: There are three camps in Madhya Pradesh: Tilda, Chakrabhata and Katni. At Tilda and Chakrabhata the barracks belong to the Ministry of Defence and we have taken them over for allotment to these displaced persons. But the Katni barrack sites are not owned by the Defence Ministry. They are only requisitioned properties. We are making efforts to take them over as well, but the obstacle in our way is that about 70 to 80 acres of the land is with the Company of the A.C.C. We are also intending to take over this land and on the same lines as in the case of Tilda and Chakrabhata, these people can become the owners of these properties.

SHRI B. K. GAIKWAD: What is the number of such hutments and may I ask whether any alternative accommodation is being provided to those who are being asked to vacate these houses?

SHRI MEHR CHAND KHANNA: The question of vacating does not arise. We want to give them the land and give them the ownership. We asked these people to come into the cheap tenement scheme but they have refused this cheap tenement scheme and they are living there for the last twelve years, without paying a single penny as rent.

> SHRI NIRANJAN SINGH: May I know whether at the place allotted to these refugees, the road has been constructed, but the buildings have I not been constructed so far, and tiie